

Central Administrative Tribunal
Principal Bench

O.A.No.2995/91



Hon'ble Smt. Lakshmi Swaminathan, Member(J)
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 11th day of August, 1997

Shri Piyare Lal
s/o Kishan Lal
working as ACIO II in I.B.
(Ministry of Home Affairs) &
r/o A-157, Sarojini Nagar
New Delhi - 110 023.

... Applicant

(None for the applicant)

Vs.

Union of India through

1. Secretary
Ministry of Home Affairs
N. Block
New Delhi - 110 011.

2. Director
Intelligence Bureau
North Block
New Delhi - 110 011. ... Respondents

(By Shri N.S.Mehta, Advocate)

O R D E R(Oral)

Hon'ble Smt. Lakshmi Swaminathan, Member(J)

We are informed that Shri S.C.Luthra who was present before lunch has already left the premises. We note that number of adjournments have been sought earlier by the applicant. In the facts and circumstances, it appears that the applicant is no longer interested in pursuing this case. It is accordingly, dismissed for default and non-prosecution.

R.K.Ahooja
(R.K.AHOOJA)
MEMBER(A)

Prao/

Lakshmi Swaminathan
(SMT. LAKSHMI SWAMINATHAN)
MEMBER(J)